

**Proceedings of the Prl. District Judge, Ananthapuramu**

Present: Sri A.Hari Haranadha Sarma, B.Sc., B.L.,  
Prl. District Judge.

Dis. No. 46 /2017/Admn/Genl

Date 03.01.2017.

**CIRCULAR No. 1/2017**

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|-------|---|
| Sub : | Courts - Civil - Establishment of two new courts viz., Courts of Addl. Junior Civil Judge at Dharmavaram and Hindupur on 13.10.2016 - Making over of civil cases to the said courts from the respective Courts of Principal Junior Civil Judge - Orders - Issued. |
| Ref:  | 1) G.O. Ms. No. 80, LAW (LA&J Home Courts C) Dept, dt.10.7.2013 sanctioning the New Courts.<br>2) Orders of the Hon'ble High Court of Judicature at Hyderabad Roc. No. 7947/2016-B.Spl, Notification No.947-B. Spl, dt.5.10.2016 posting the Officers.            |

**ORDER:**

In view of establishment of two new Courts viz., (1) Court of Additional Junior Civil Judge, Dharmavaram and (2) Court of Additional Junior Civil Judge, Hindupur on 13.10.2016; assumption of charge on 19.11.2016 by the presiding officers posted, on completion of their induction training; the following standing order is passed, with regard to distribution of work, on civil side, among respective Principal and Additional Junior Civil Judge Courts at Dharmavaram and Hindupur:

- 1) The Prl. Junior Civil Judge Courts at Dharmavaram and Hindupur shall be the institution courts for civil cases at respective stations i.e. filing and numbering of all civil matters shall be before the respective Prl. Junior Civil Judge Courts.
- 2) All Civil cases (**except Execution Petitions**) instituted here onwards shall be distributed in the following manner, as and when they are instituted -
  - i) Cases with odd numbers (for example OS 1/2017, 3/2017, 5/2017.. and so on) shall be tried and disposed of by the respective Prl. Junior Civil Judge Courts at Dharmavaram and Hindupur;
  - ii) Cases with even numbers (for example OS 2/2017, 4/2017, 6/2017... and so on) shall be made over by the Prl. Junior Civil Judge to the respective Addl. Junior Civil Judge for disposal as per law.
  - iii) Execution Petitions instituted from here onwards, concerning civil cases which are disposed of by a particular Court shall also be decided and disposed of by the same Court.

That is, if an Execution petition is instituted concerning civil case which is disposed of by the Prl. Junior Civil Judge Court, the said Execution Petition shall also be decided by the Prl. Junior Civil Judge Court **and**

if the Execution petition is instituted concerning civil case which is disposed of by the Additional Junior Civil Judge Court, the said Execution petition shall be made over by the Prl. Junior Civil Judge Court to the respective Addl. Junior Civil Judge Court, for disposal as per law.

P,T,O.

iv) Execution petitions, which are pending as on date, shall be distributed in the following manner:

2/3rds of pending Execution Petitions will be retained in the Prl. Junior Civil Judge Courts for disposal and remaining 1/3<sup>rd</sup> will be made over to the respective Additional Junior Civil Judge Courts for disposal as per law. The said 1/3<sup>rd</sup> of pending Execution petitions shall be identified for making over, evenly spreading over all the years and a list be forwarded to District Court for ordering transfer on administrative side in terms of Sec.24 C.P.C. and Sec.23 of A.P. Civil Courts Act, 1972.

These orders shall come into force with immediate effect.

Compliance shall be reported immediately.

Sd/- A.Hari Haranadha Sarma,  
Prl. District Judge,  
Ananthapuramu.

/ t.c.f.b.o. /

Chief Administrative Officer

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To

- 1) The Prl. Junior Civil Judge, Dharmavaram.
- 2) The Prl. Junior Civil Judge, Hindupur.
- 3) The Addl. Junior Civil Judge, Dharmavaram.
- 4) The Addl. Junior Civil Judge, Hindupur.

Copy to the I Addl. District Judge, Ananthapuramu.

Copy to the II Addl. District Judge, Hindupur.

Copy to the President, Bar Association, Dharmavaram.

Copy to the President, Bar Association, Hindupur.

Copy to the Superintendent (Sessions), Prl. District Court, Ananthapuramu.

✓ Copy to Web site of Prl. District Court, Ananthapuramu.

Copy to Stock file.